

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 306
124/252(ND)/2023

IN THE MATTER OF:

Income Tax Officer Ward 9(1)

.....APPLICANT/PETITIONER

Vs

ROC Delhi & Ors. (M/s. Freshtex Technologies Pvt. Ltd.)

.....RESPONDENT

SECTION
U/s 252(1)

Order delivered on 08.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Puneet Rai, SSC along with Adv Nikhil Jain

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel appearing for the Appellant seeks further time to file Assessment Order and Demand Notice. One week time granted.

List the matter on **03.06.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**